

# DISTRICT AND SESSIONS COURT, DIU

No. 06 /2021.

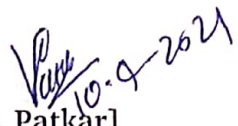
Date : 10/04/2021

Read : Hon'ble Bombay High Court Letter No. RG/1611/33/2021  
dated 9<sup>th</sup> April, 2021.

## OFFICE ORDER

In view of above letter, Hon'ble Bombay High Court has been pleased to declare 12<sup>th</sup> April 2021 as holiday for the subordinate courts in Judicial District Diu so as to take precautionary measures and to break chain of corona virus. Therefore, I the undersigned in view of directions of Hon'ble Bombay High Court is declared holiday on 12<sup>th</sup> April 2021 in Judicial District Diu and so all the courts functioning in Judicial District Diu shall remain closed on 12<sup>th</sup> April, 2021. Instead of 12<sup>th</sup> April, 2021, 12<sup>th</sup> June, 2021 will be working day.

This order and above mentioned letter of Hon'ble Bombay High Court shall publish on Notice Board and Website of the Court as well as display near entrance gate of the Court for information and necessary action for everybody.

  
[V. P. Patkar]

Principal District & Sessions Judge,  
Diu

### Copy forwarded w. cs. to:

- 01] The Principal District & Sessions Judge, Daman.
- 02] The Principal District & Sessions Judge, Silvassa.
- 03] The District & Sessions Judge-I, Palghar, Dist - Thane.
- 04] The Civil Judge (SD) & C.J.M., Diu.
- 05] The President/Secretary, Diu Bar Association
- 06] The Public Prosecutor, Diu
- 07] The Govt. Pleader, Diu
- 08] The Superintendent of Police, Diu.
- 09] The Asstt. Public Prosecutor, Diu
- 10] The SHO of all Police Stations, Diu
- 11] The Jail Superintendent, Amreli.
- 12] All The Heads of Offices Diu.
- 13] All The Other Concerned.

O.W. No. 163 / PDJ/2021  
District and Sessions Court,  
Diu.  
Date : 10/04/2021.

From : V. P. Patkar  
Principal District and Sessions Judge,  
Diu

To,  
The Hon'ble Registrar General,  
Bombay High Court,  
Mumbai - 400 032.

Subject : Declaring holiday to the sub-ordinate courts in the State of Goa and Union Territory of Dadra & Nagar Haveli and Daman & Diu as on account of spread of corona virus.

Reference : Hon'ble Bombay High Court Letter No. RG/1611/33/2021 dated 9<sup>th</sup> April, 2021.

Respected Sir,

I have the honour to inform that in view of the above subject and letter under reference, I declared holiday on 12<sup>th</sup> April 2021 in Judicial District Diu so as to take precautionary measures and to break chain of corona virus and so all the courts functioning in Judicial District Diu shall remain closed on 12<sup>th</sup> April, 2021. **Instead of 12<sup>th</sup> April, 2021, 12<sup>th</sup> June, 2021 will be working day.**

Hence this information is submitted with due respect to Your Honour for kind perusal.

Yours faithfully,

*V.P. Patkar*  
10/4/2021

( V.P. Patkar )

Principal District and Sessions Judge,  
Diu